

made and an exception has been made in the case of a very important city of Orissa. In these nine cities, Orissa gets two computerised reservation instalments and Cuttack gets an instalment out of that. But according to pressure of demand, Cuttack does not yet qualify for that. But we are putting Cuttack in because there are certain requirements of distant areas. Guwahati has been put in because of the requirement of some distant areas. Therefore, these aspects are kept in mind and within the overall resources we get, it is our endeavour to ensure that farther areas do get such facilities. (*Interruptions*)

Let me just elaborate a little on a matter which is of interest to Shri Basudeb Acharia, and that is the Calcutta Metro Project. (*Interruptions*) I would like to inform the House that this project is not going to suffer because of lack of funds, full funds will be allocated to this project. The problem really is about the acquisition of land.

SHRI BASUDEB ACHARIA (Bankura): It has been settled now.

SHRI MADHAVRAO SCINDIA: It has not been settled. I am very sorry. It is a wrong impression. There are still 11 critical places of land which are remaining for the West Bengal Government to hand over to us. (*Interruptions*).

I have written fourteen letters to the hon. Chief Minister and till that land is given to us we cannot satisfactorily progress with this particular project. It will take us 33 months after that land is given to us. We will give a commitment that within 33 months of the land being given to us, we will fulfil this project.

KUMARI MAMATA BANERJEE (Jadavpur): About West Bengal....

SHRI MADHAVRAO SCINDIA: In fact, I would like to inform the hon. Dr. Mamata Banerjee who has always taken such a great interest in Calcutta and in West Bengal, that we here are accused all the time of meagre allocations. We have been giving allocations

ranging between Rs. 75 crores and Rs. 77 crores or up to Rs. 81 crores. We could have given more if we had got this land. Therefore, we are giving about Rs. 80 crores. At a time when—in 1977 to 1979—the ruling party of West Bengal was a very important pressure group in those particular years in the Centre, the total amount allotted in three years was Rs. 40 crores. I am afraid that the sincerity of getting more funds suddenly seems to have kindled in your heart for the last few years. (*Interruptions*)

Sir, this is a critical Ministry of this country. I fully realise our responsibility and we will try to live up to our responsibilities. We would like to thank the hon. Members for their cooperation, for their guidance, for their advice. We certainly look forward to a continued relationship of advice and cooperation from the hon. Members. We welcome their suggestions. (*Interruptions*)

I would like to thank the many hon. Members who have supported the working of the Railway Ministry in the past year.

MR. DEPUTY —SPEAKER: Now we shall take up Private Members' Business.

15.45 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Sixtieth Report

[*Translation*]

SHRI CHANDRA KISHORE PATHAK (Saharsa): I beg to move:

"That this House do agree with the Sixtieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 8th March 1989'

[English]

MR. DEPUTY SPEAKER : The question is:

"That this House do agree with the sixtieth Report of the Committee on Private Members Bill and Resolutions presented to the House of the 8th March, 1989".

The motion was adopted.

15.45/1/2 hrs.

RESTRICTION ON HOLIDAYS IN
PUBLIC OFFICES BILL*

[English]

SHRI S. B. SIDNAL (Belgam): I beg to move for leave to introduce a Bill to put restriction on number of holidays in public offices.

MR. DEPUTY—SPEAKER: The question is:

"That leave be granted to introduce a Bill to put restriction on number of holidays in public office."

The motion was adopted.

SHRI S. B. SIDNAL : I introduce the Bill.

NATIONAL CHILD WELFARE BOARD
BILL*

[English]

S. B. SIDNAL (Belgaum): I beg to move for leave to introduce a Bill to provide for the establishment of a National Child Welfare Board for welfare of children and for matters connected therewith.

MR. DEPUTY—SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a National Child Welfare Board for welfare of children and for matters connected therewith."

The motion was adopted.

SHRI S. B. SIDNAL: I introduce the Bill.

MR. DEPUTY—SPEAKER: Shri V.S. Krishna Iyer.. Absent. Shri Thampan Thomas.

15.46 1/2 hrs.

CHRISTIAN MARRIAGE AND MATRIMONIAL
CAUSES BILL*

[English]

SHRI THAMPAN THOMAS (Mavelikara): I beg to move for leave to introduce a Bill to consolidate the law relating to solemnization of marriages, divorce and matrimonial causes of persons professing the Christian religion in India.

MR. DEPUTY—SPEAKER: The question is:

"That leave be granted to introduce a Bill to consolidate the law relating to solemnization of marriages, divorce and matrimonial causes of persons professing the Christian religion in India."

The motion was adopted.

SHRI THAMPAN THOMAS: I introduce the Bill

WELFARE OF HANDICAPPED AND
MENTALLY RETARDED CHILDREN
BILL*

[Translations]

SHRI SHANTILAL PURUSHOT-
TAMBHAI PATEL (Godhana): I beg to move